

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2702

ANSWERED ON:13.03.2013

SOCIAL ECONOMIC DEVELOPMENT OF NAXALITE AREAS

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**Will the Minister of PLANNING be pleased to state:**

- (a) whether certain naxal affected States have sent proposals to the Union Government for socio-economic and infrastructure development of their States;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has developed management information system for online monitoring of implementation of major developmental schemes in these States;
- (d) if so, the details thereof;
- (e) the socio-economic impact of the implementation of the schemes in naxal affected districts in the country; and
- (f) the proposed funds allocation to further improve the situation during the year 2013-2014?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b) The Government initiated the Integrated Action Plan (IAP) for Selected Tribal and Backward Districts in November, 2010. The IAP initially covered 60 districts which were subsequently raised to 82 districts of nine States viz. Andhra Pradesh (8), Bihar (11), Chhattisgarh (10), Jharkhand (17), Madhya Pradesh (10), Maharashtra (2), Odisha (18), Uttar Pradesh (3) and West Bengal (3). These 82 districts also include Left Wing Extremist (LWE) affected districts. The proposals for taking up projects under the IAP are considered by a District level Committee headed by the District Collector and consisting of Superintendent of Police of the district and District Forest Officer as Members.

(c) & (d) Yes, Madam. A Management Information System (MIS) has been developed by the Planning Commission for monitoring the implementation of projects taken up under the IAP. The District Collector/District Magistrate of the district concerned uploads the data on the portal of MIS which can be reached at <http://pcserver.nic.in/iapmis>. The monitoring of other development schemes/programmes in these areas is being done in accordance with the guidelines of the respective schemes/programmes.

(e) The IAP was initiated in November, 2010 and the Planning Commission has not conducted any impact study of this programme. However, as per information available, total number of 108685 projects have been sanctioned against which 104589 projects have been taken up and 73448 projects have been completed in these 82 districts till date.

(f) The IAP is currently extended to 2012-13 with a block grant of Rs. 30 crore per district as it was initiated as a short-term intervention. The Finance Minister, in his Budget Speech 2013-14, has announced providing Rs.1000 crore as Additional Central Assistance for LWE affected districts.